

**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE**

BEFORE

**HON'BLE SHRI JUSTICE SHEEL NAGU,
ACTING CHIEF JUSTICE**

&

HON'BLE SHRI JUSTICE AMAR NATH (KESHARWANI)

ON THE 14th OF JUNE, 2024

WRIT APPEAL No. 724 of 2024

PAWAN KUMAR KUMAWAT & ANR

.....PETITIONERS

VERSUS

STATE OF MP AND ORS

..... RESPONDENTS

Appearance :-

Shri Akash Sharma, learned counsel for the appellant.

Shri Aniket Naik, learned Deputy Advocate General for the
respondent/state.

ORDER

Per Sheel Nagu, Acting Chief Justice

At the very outset, learned counsel for appellant prays for
withdrawal of writ appeal.

Accordingly, this Writ Appeal stands dismissed as withdrawn.

**(SHEEL NAGU)
ACTING CHIEF JUSTICE**
sourabh

**(AMAR NATH (KESHARWANI))
JUDGE**